

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 323**  
IA-3548/2022  
In  
IB-303(ND)/2021

**IN THE MATTER OF:**

M/s. State Bank of India

**Vs**

Sri Surapaneni Ramesh and Anr.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95(1) of IBC, 2016**

**Order delivered on 06.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mithun Sashank Advocate

For the Respondent : Mr. Ramesh Babu Advocate

**ORDER**

Due to technical issues, we are not able to hear the arguments of the Learned Counsel appearing for the parties.

List the matter on **14.02.2024** for arguments.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Shammy  
06.02.2024